GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:5232 ANSWERED ON:27.04.2010 SUBSIDY TO FARMERS Ray Shri Rudramadhab ;Sharma Shri Jagdish;Singh Shri Rajiv Ranjan (Lalan)

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether there are reports of corruption in the disbursement of subsidies to the farmers/beneficiaries;
- (b) if so, the details thereof along with the reaction of the Government thereto;
- (c) whether the Government proposes to provide input subsidies to the farmers to mitigate the difficulties faced by them due to drought in the country;
- (d) if so, the details thereof, State-wise; and
- (e) the measures taken by the Government to monitor and ensure that the funds released actually reaches the farmers?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a): No, Madam.
- (b): Does not arise.
- (c): Input subsidy as per the norms of assistance under Calamity Relief Funds have been provided/approved to the drought affected area.
- (d): State-wise details of assistance approved by the government from National Calamity Contingency Fund (NCCF) for drought of 2009-10 are as under (Rs. In crore) (1) Andhra Pradesh Rs.209.77; (2) Assam Rs.87.23; (3) Bihar Rs.409.58; (4) Himachal Pradesh Rs.70.32; (5) Jharkhand Rs.164.35; (6) Karnataka Rs.111.49; (7) Madhya Pradesh Rs.227.77; (8) Maharashtra Rs.564.11 (9) Manipur Rs.14.57; (10) Nagaland Rs.20.12 (11) Rajasthan Rs.797.57; and (12) Uttar Pradesh 410.60.
- (e): Funds are released through State Governments.